

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.144/Chd/Hry/2020

**Under Section 7 of the Insolvency
and Bankruptcy Code, 2016.**

In the matter of:

Reliance Commercial Finance Limited.Petitioner-Financial Creditor.

Versus

Radiant Hues CRM Solutions Pvt.Ltd.Respondent-Corporate Debtor.

Present: Mr.Zoheb Sidhu, Advocate for Mr.Nakul Sharma,
Advocate for the petitioner.

At the request of learned counsel appearing for the
petitioner, list the matter on 16.03.2020.

Sd/-
(Ajay Kumar Vatsavayi)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

February 26, 2020.
Ashwani